पाकिस्तान द्वारा काश्मीर में एक सड़क का निर्माण

*१११३. **श्री रघुनाथ सिंह** : क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान सरकार काश्मीर के पाक-अधिकृत क्षेत्र में सामरिक महत्व की एक सड़क गैर-कानूनी तरीके से बनवा रही है और उक्त सड़क पेशावर को बरास्ता गिलगित स्कर्दू से मिलायेगी;

(ख) क्या यह भी सच है कि पाकिस्तान काश्मीर के पाक-अधिकृत क्षेत्र में सामरिक महत्व की अब तक छै सौ मील लम्बी सड़कें बनवा चुका है; और

(ग) क्या यह भी सच है कि गिलगित का हवाई अड्डा ध्वनि की गति से तेज चलने वाले (सुपरसोनिक) विमानों के उपयोग के लिए तैयार किया जा रहा है ?

वैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : (क) जी हां ।

(ख) जो सड़कें बना ली गई हैं, उनकी लंबाई के बारे में सरकार के पास कोई ठीक सूचना नहीं है ।

(ग) रिपोर्टों के अनुसार, पाकिस्तान अधिकृत कश्मीर में हवाई-अड्डा के सुधार और अमरीकी सैन्य सहायता करार के अंतर्गत पाकिस्तान को प्रतिस्वन (सुपरसानिक) हवाई जहाजों की सप्लाई को ध्यान में रखते हुए, इस प्रकार का अनुमान लगाना बेजा न होगा ।

Advertisements

***1114. Shri Tangamani:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether advertisements issued by the Directorate of Advertising and Visual Publicity during 1960-61 followed the recommendations of the Press Commission with regard to telescopic rate tariff;

(b) if not, the variations made;

(c) what was the cost of advertisements for the year 1960-61 and the number of papers covered; and

(d) whether circulation of these papers exceeded 10,000?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The Press Commission had suggested a telescopic tariff for Government advertisements varying with circulation and subject to a maximum. After considering the whole question carefully, it was found that conditions, including the circulation of papers, had considerably changed from the time of Commission's report and it was decided that it would be better to negotiate with papers individually on the basis of general principles which include a justification for Government to claim a special consideration in respect of rates for Government advertisements.

As a result of direct negotiations with papers, Government has been able to secure many concessions regarding its advertisements.

(c) The cost of the advertisements issued by the D.A.V.P. during 1960-61 amounted to Rs. 54·96 lakhs. A total number of 994 papers were covered.

(d) Out of the above newspapers, 225 were with a circulation of 10,000 and above.

Industrial Crisis in Gujarat

***1118. Shri M. B. Thakore:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that there is "Industrial Crisis" in Gujarat due to shortage of raw material from the Government of India;

(b) if so, the details thereof; and

(c) whether the Government of Gujarat represented recently to the Government of India to supply raw material to them?